

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

IA 4 OF 2005 In

Petition(s) for Special Leave to Appeal (Civil) No(s).22709/2004

(From the judgement and order dated 12/12/2002 in CWP No. 4160/2001  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BIRENDER SINGH

Petitioner(s)

VERSUS

STATE OF HARYANA & ANR.

Respondent(s)

(For clarification/direction and office report)

Date: 31/07/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s) Mr. R. Venkataramani, Sr.Adv.

Mr. Ranbir Singh Yadav,Adv.

For Respondent(s) Mr. Manjit Singh, Adv.

Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following  
ORDER

List in the next week.

[ Usha Bhardwaj ]  
Court Master

[ Vinod Kulvi ]  
Court Master